

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 300 of 2013

Dated : 17th April, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Delhi Voluntary Hospital Forum ... Appellant(s)

Versus

**Delhi Electricity Regulatory
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Pradeep Misra for R-1
Mr. Sunny Choudhary &
Mr. Abhimanyu Singh for R-2

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **2nd May, 2014.**

(Justice Surendra Kumar)
Judicial Member
rkt

(Rakesh Nath)
Technical Member